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# NATIONAL COMPANY LAW TRIBUNAL
## AMARAVATHI BENCH

**PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2019 AT 10.30 AM**

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| **TRANSFER PETITION NO.** | **TCP(IB) NO. 98/7/AMR/TP/2019** |
| **COMPANY PETITION/APPLICATION NO.** | **CP(IB) NO. 284/7/HDB/2019** |
| **NAME OF THE COMPANY** | **Sri Teja Bio Fuel Pvt Ltd** |
| **NAME OF THE PETITIONER(S)** | **Bank Of India** |
| **NAME OF THE RESPONDENT(S)** | **Sri Teja Bio Fuel Pvt Ltd** |
| **UNDER SECTION** | **7 OF IBC** |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|---|---|---|
| P. Ramana Rao. c/o. P. Sujeela (Advocate) (BOI) | Sr. Advo | P.Ramanarao@bankofindia.co.in 7396662177 | |
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**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|---|---|---|
| Sanjana Tripathy | Proxy Counsel | 8294494245 | Sanjana |
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## ORDER

Counsel for the Petitioner is present. Proxy counsel for the Respondent is present. The counsel for the Petitioner submits that talks of settlement are in progress. He seeks some more time for reporting settlement. Call on 02.12.2019 for reporting settlement or for filing counter. No further time shall be allowed.

18/10/19

**MEMBER JUDICIAL**

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